

(v) Modernisation of Stamps and Seals Factory	(Rs. lakhs)	100
(vi) Management Information System, E.D.P. system and other R & D efforts including introduction of new services		685

(c) and (d) No, Sir. The modernisation programme will upgrade the skills of the staff employed in these areas for which training is being arranged to be imparted.

Guaranteed Postal Service

160. SHRI CHITTA BASU :
SHRI RAMKRISHNA
MAZUMDER :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have under consideration a proposal to introduce a 'Guaranteed Postal Service' in the country on payment of additional charges ;

(b) if so, what are the details of the proposal ; and

(c) what progress has been made in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. It is proposed to introduce Speed Post Service, both Internal and International, in selected towns in the country.

(b) (i) the Internal Speed Post is proposed to be introduced at Delhi, Bombay, Calcutta, Madras, Ahmedabad, Hyderabad and Bangalore for the present. The articles booked under the service will carry a time frame for delivery on the following working day. A special charge will be payable on such articles in addition to the normal postage for registered air mail articles.

(ii) The International Speed Post Service is proposed to be introduced between India and U.K., U.S.A., Federal Republic Germany, Japan and Hong Kong. International Speed Post Service will be available from Delhi, Bombay Calcutta and Madras. International Speed Post Service will be limited to documents *i.e.* Business papers including cheques, computer data like punched cards, tapes, discs, legal documents, etc. The weight of a single item shall not exceed 2 Kg. The tariff for the articles which are booked as International Speed Post items will be higher than that for ordinary airmail registered letter. The items will be delivered within a time frame between 48 to 72 hours to the Speed Post Centres of the above mentioned countries. In case of U.S.A. it would take a little longer.

(c) (i) It is proposed to introduce the Internal Speed Post Service from 1-8-86.

(ii) It is proposed to introduce the International Speed Post service from 1-8-1986 between India and U.K., Federal Republic of Germany and Hong Kong. The service for U.S.A. and Japan will be introduced subsequently.

Amount frozen with sick units

161. SHRI SUKOMAL SEN :
SHRI DIPEN GHOSH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether according to the study conducted by the Association of Indian Engineering Industry, credits amounting to over Rs. 3274 crores are frozen with sick units ;

(b) if so, what is the State-wise distribution of the said credit ; and

(c) what measures have been taken by Government to recover the credit ?

THE MINISTER OF STATE
IN THE DEPARTMENT OF
INDUSTRIAL DEVELOPMENT
(SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) The AIEI Study has not gone into the State-wise distribution of the frozen credit.

(c) It is the responsibility of banks/financial institutions to recover the credit outstanding against the sick units. They also monitor the sickness of the units assisted by them and nurse viable units to health so as to eventually recover their dues.

Levy on Cement

162. SHRIMATI KRISHNA
KAUL :

SHRI K. VASUDEVA
PANICKER :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Economic Times', dated the 30th June, 1986 captioned 'Industry for levy cement retention price hike,'; if so, what are the details thereof; and

(b) what action Government have taken in this regard?

THE MINISTER OF STATE
IN THE DEPARTMENT OF
INDUSTRIAL DEVELOPMENT
(SHRI M. ARUNACHALAM) :

(a) and (b) The news - item refers to the demand of Cement industry seeking increase in the retention price cement on account of cost escalations as also fixation of higher price for the new units. Representations have been received from the Cement Manufacturers' Association in this regard. However, no decision has so far been taken by the Government.

Performance of Cement Corporation of India

163. SHRIMATI KRISHNA
KAUL :

SHRI SURAJ PRASAD :

SHRI K. VASUDEVA
PANICKER :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Committee appointed by Government to go into the deteriorating performance of the Cement Corporation of India has since submitted its report;

(b) if so, what are the main recommendations thereof; and

(c) what action is proposed to be taken by Government thereon?

THE MINISTER OF STATE
IN THE DEPARTMENT OF
PUBLIC ENTERPRISES (SHRI
K. K. TEWARI) : (a) and (c)
The Review Committee appointed by Government covered various aspects of the working of the Cement Corporation of India (CCI) and has submitted its findings and recommendations, *inter-alia*, on the following main points :—

1. Organisational and management aspects ;

2. Financial and accounting aspects ;

3. Technical and technological aspects ;

4. Project, Planning and Management ;

5. Capacity Utilisation ;

6. Maintenance of plant and equipment and down-time analysis ;

7. Inventory ;

8. Cost of Production ;

9. Selling expenditure ; and